

NOTIFICATIONS UNDER THE ESSENTIAL  
COMMODITIES ACT, 1955

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): Sir, I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) The Rice (Punjab) Price Control (Amendment) Order, 1963 published in Notification No. G.S.R. 318 dated the 23rd February, 1963.
- (ii) The Wheat Roller Flour Mills (Licensing and Control) Amendment Order, 1963 published in Notification No. G.S.R. 354 dated the 2nd March, 1963.
- (iii) The Rice (Madhya Pradesh) Price Control (Amendment) Order, 1963 published in Notification No. G.S.R. 360 dated the 25th February, 1963.
- (iv) The Rice (Punjab) Price Control (Second Amendment) Order, 1963 published in Notification No. G.S.R. 361 dated the 25th February, 1963.
- (v) The Rice (Eastern Zone) Movement Control (Amendment) Order, 1963 published in Notification No. G.S.R. 397 dated the 2nd March, 1963.

[Placed in Library, See No. LT-930/63].

12.03 hrs.

COMMITTEE ON THE CONDUCT OF  
CERTAIN MEMBERS DURING PRE-  
SIDENT'S ADDRESS

PRESENTATION OF REPORT

Shri Krishnamoorthy Rao (Shimoga): Sir, I beg to present the Report of the Committee on the con-

duct of certain Members during President's Address.

12.03½ hrs.

APPROPRIATION (RAILWAYS) NO.  
2 BILL\*, 1963

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): Sir, on behalf of Sardar Swaran Singh, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1963-64 for the purposes of Railways.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1963-64 for the purposes of Railways."

The motion was adopted.

Shri Shahnawaz Khan: Sir, I introduce the Bill.

12.04 hrs.

DEMANDS FOR SUPPLEMENTARY  
GRANTS (GENERAL), 1962-63

Mr. Speaker: The House will now take up discussion and voting on the Supplementary Demands for Grants in respect of the Budget (General) for 1962-63 for which two hours have been allotted. Hon. Members desirous of moving their cut motions printed in lists Nos. 1 and 2 may send slips to the Table within 15 minutes indicating which of the cut motions they would like to move.

DEMAND NO. 1—MINISTRY OF COM-  
MERCE AND INDUSTRY

Mr. Speaker: Motion moved:

"That a supplementary sum not

\*Published in the Gazette of India Extraordinary Part II—Section 2, dated 12-3-63.

†Introduced with the recommendation of the President.